



**केनरा बैंक**  
(A Govt. of India Undertaking)

**Canara Bank**  
(A Govt. of India Undertaking)

**Branch Office - Punhana Branch**



सिंडिकेट बैंक

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**DEMAND NOTICE [SECTION 13(2)] TO BORROWER/ GUARANTOR/MORTGAGOR**

A notice is given that the under mention borrower has defaulted the repayment of principal and payment of interest in respect of following loan accounts obtained from the bank and the account has turned to be the Non Performing Assets. Notices were issued to the borrower and guarantors under section 13(2) of securitization and reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 on their last known address. However, the same have been served and as such they are hereby informed by way of this public notice about the same.

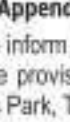
| Name of the Borrower/ Guarantors Address                         | Description of Movable Property                                                                                                       | Date of Demand notice | Date of NPA | Outstanding Amount                         |
|------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|-----------------------|-------------|--------------------------------------------|
| 1. M/s Animul Trading Company VPO Jamalgarh Punhana 122508 Mewat | Hypothecation of Maruti Swift- LXII(01197CC) PETROL Chassis no. MBHCZCB35PLD76530<br>Engine no. K12NP1552120 Vehicle No. HR-93-C-2858 | 15.07.2026            | 09.05.2026  | Rs 14,85,269.07<br>( Fourteen Lakhs eighty |
| Animul S/o Islam Vill Jamalgarh Punhana 122508 Mewat             | five thousand two hundred sixty nine and seven paise only)                                                                            |                       |             |                                            |

Place : Mewat

Authorised Officer, Canara Bank

# "IMPORTANT"

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# TATA CAPITAL LIMITED

**Regd. Office: 11th Floor, Tower A, Peninsula Business Park,  
Ganpatrao Kadam Marg, Lower Panel, Mumbai-400013.**

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## POSESSION NOTICE (FOR IMMOVABLE PROPERTY)

**(As per Appendix IV read with Rule 8(1) of the Security Interest Enforcement Rules, 2002)**

It is to inform that Tata Capital Ltd.(TCL) is a non-banking finance company and incorporated under the provisions of the Companies Act, 1956 and having its registered office at Peninsula Business Park, Tower A, 11th Floor, Ganpatrao Kadam Marg, Lower Panel, Mumbai- 400013 and branch office amongst the places in New Delhi ( "Branch"). That vide Orders dated 24, 11, 2023, the National Company Law Tribunal (NCLT) Mumbai has duly sanctioned the Scheme of Arrangement between Tata Capital Financial Services Limited ("TCSFL") and Tata Cleantech Capital Limited ("TCCSL") as transferees and Tata Capital Limited ("TCL") as transferee under the provisions of Sections 230 to 232 read with Section 66 and other applicable provisions of the Companies Act, 2013 ("said Scheme"). In terms thereof, TCSFL and TCCSL (Transferor Companies) along with its undertaking have merged with TCL, as a going concern, together with all the properties, assets, rights, debts, rights, benefits, interest duties, obligations, liabilities, contracts, agreements, securities etc:-w.e.f. 01.01.2024. In pursuance of the said Order and the Scheme, all the facility documents executed by TCSFL and all outstanding in respect thereof stood transferred to Applicant Company and thus the TCL is entitled to claim the same from the [Borrowers/Co-Borrowers] in terms thereof. Whereas, the undersigned being the Authorized Officer of the Tata Capital Ltd. under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a Demand Notice - 23-03-2026 as below calling upon the Borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice.

The Borrowers, having failed to repay the amount, notice is hereby given to the Borrowers, in particular and the public, in general, that the undersigned has taken Symbolic/Constructive Possession of the property described herein below in exercise of powers conferred on him under Section 13(4) read with Rule 8 of the said Act.

The Borrowers, in particular, and the public in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Tata Capital Limited, for an amount referred to below along with interest thereon and penal interest, charges, costs etc. from date of demand notice.

**[The borrower's attention is invited to provisions of sub-section (8) of section 13 of the Act, in respect of time available, to redeem the secured assets.]**

| Loan Account No(s).                                                      | Name of Obligor(s)/Legal Heir(s)/Legal Representative(s)                                                                                                                                                                                                                                                                                                                                                    | Amount & Date of Demand Notice(s)                                | Date of Symbolic Possession |
|--------------------------------------------------------------------------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|------------------------------------------------------------------|-----------------------------|
| TCFLA<br>035900<br>001140<br>6002 &<br>TCFBL<br>036600<br>001178<br>2702 | <p>1. <b>M/S Thakur Pet Plastic</b>, T 3636A Raja Park Shakar Basti Saraswati Vihar Delhi-110034</p> <p>2. <b>Mr. Brj Bhushan Singh</b> T 3636A Raja Park Shakar Basti Saraswati Vihar Delhi-110034</p> <p>3. <b>Mrs. Usha Rani</b>, T 3636A Raja Park Shakar Basti Saraswati Vihar Delhi-110034</p> <p>4. <b>Mr. Devender Singh Rajput</b> T 3636A Raja Park Shakar Basti Saraswati Vihar Delhi-110034</p> | <p><b>Rs.</b></p> <p><b>43,60,098/- &amp;<br/>23.03.2026</b></p> | <p><b>17.07.2026</b></p>    |

**Description of Secured Assets/immovable properties:** First Floor without roof rights built on property bearing No. T-7636-A, area measuring 61 sq. meters i.e. 72.9 sq. yards, built on Plot No. 68, out of Mustafi No. 41, Killa No. 27, situated at Village Shakar Pur, colony known as Raja Park, Shakur Basti, Delhi-110034 Favor of Property Mrs. Usha Rani

**Date:** 17.07.2026

**Place:** Delhi

**Sd/- Authorized Officer,**  
**For Tata Capital Ltd.**

# CAN FIN HOMES LTD

C-18, Param Plaza, RDC Ghaziabad, 201001, Contact: 0120-4086097, 7625079222  
E-mail: ghaziabad@canfinhomes.com, CIN: L85110KA1987PLC006999

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## Possession Notice [Rule 8 (1) (For Immovable Properties)]

The undersigned being the Authorised officer of **Can Fin Homes Ltd.** under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002) and in exercise of powers under Section 13 (2) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated **07.05.2026** Calling upon the **Mr. Efarukh Kha** S/o Bindu Kha and **Mrs. Nasrin W/o Efarukh Kha**. **Guarantor: Mr. Jakir Husain** S/o Bindu Khan to repay the amount mentioned in the notice being Rs. 7,70,434.60 (Seven Lakh Seventy Thousand Four Hundred Thirty Four and Sixty Paise Only) with further interest at contractual rates, till date of realization within 60 days from the date of the said notice.

The borrowers having failed to repay the amount, notice is hereby given to the borrower and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred under Section 13(4) of the said Act read with rule 8 of the Security Interest Enforcement Rules, 2002, on this **16th day of July of the year 2026**.

The borrowers attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available to redeem the secured assets.

The borrower in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of **CFHL for an amount of Rs. 7,70,434.60 (Seven Lakh Seventy Thousand Four Hundred Thirty Four and Sixty Paise Only)** and interest thereon.

**DESCRIPTION OF THE IMMOVABLE PROPERTY**

Property in Mohalla Premputi, Kasba Dankaur, Pargana Dankaur, Tehsil and District Gautam Budha Nagar, Uttar Pradesh - 203201 and **Boundaries of the Property: North:** Araji of Sadiq, **South:** Araji of Hasan Ali, **East:** Araji of Rajpal Singh Chahula, **West:** Road 10 Feet wide Rough.

**Date:** 16.07.2026      **Place:** Ghaziabad      **Sd/-** Authorized Officer, Can Fin Homes Ltd.

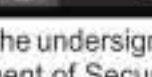
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**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST**  
**FOR CHANMEEET LEASING AND FINANCE PRIVATE LIMITED**  
**OPERATING IN THE BUSINESS OF WHOLESALE TRADING AND**  
**DISTRIBUTION OF ALCOHOLIC BEVERAGES AT NEW DELHI**  
**(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India**  
**(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

| SL  | Relevant Particulars                                                                                                                 | Details                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
|-----|--------------------------------------------------------------------------------------------------------------------------------------|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|
| 1.  | Name of the corporate debtor along with PAN & CIN/LLP No.                                                                            | Chanmect Leasing and Finance Private Limited; CIN: U74899DL1991PT0045913; PAN: AABCC9769N                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 2.  | Address of the registered office                                                                                                     | 32/65/66, Second Floor, West Patel Nagar, New Delhi - 110008, Delhi, India                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 3.  | URL of website                                                                                                                       | Not Available                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 4.  | Details of place where majority of fixed assets are located                                                                          | Not Available                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 5.  | Installed capacity of main products/services                                                                                         | Not Available                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 6.  | Quantity and value of main products/services sold in last financial year                                                             | Engaged in business operations under the Delhi Excise Policy 2023-22, which stood scrapped w.e.f from 31.08.2022, no commercial activity in last 2-3 years.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        |
| 7.  | Number of employees/workmen                                                                                                          | Not Available                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 8.  | Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL | Request Email at <a href="mailto:chanmectcpr@gmail.com">chanmectcpr@gmail.com</a>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                  |
| 9.  | Eligibility for resolution applicants under section 25(2)(vi) of the Code is available at URL                                        | <p><b>Category A - For PRAs that are Body Corporate (Public Limited / Private Limited) / Partnership (Firm / LLP) / HUF / Individual (Sole):</b><br/> For Corporates: Minimum standalone Net Worth (NW) of Rs. 2 Crore in the immediately preceding completed financial year (not prior to 31 March 2025) based on audited financial statements;<br/> For Individual Investors: Minimum consolidated net worth of INR 2 Crore at Individual level / Individual Consortium Level in the immediately preceding completed financial year (not prior to 31 March 2025) based on audited financial statements or as certified by a Chartered Accountant.</p> <p><b>Category B-For PRAs that are Financial Institutions / PE Funds / Trusts / Asset Reconstruction Companies / Non- Banking Finance Companies / Alternative Investment Funds / other financial investors:</b><br/> Minimum Assets Under Management (&amp; quot; AUM &amp; quot;); or funds deployed of at least INR 100 CR in the immediately preceding completed financial year (not prior to 31 March 2025) or on the date which is at least 30 days prior to the date of submission of the EOI, based on audited financial statements; or Committed Funds (&amp; quot; funds Committed Funds &amp; quot;) available for investment/ deployment in Indian companies or Indian assets of at least INR 200 CR on the date which is at least 30 days prior to the date of submission.</p> <p>The Resolution Applicant must be eligible under Section 29A of the Insolvency and Bankruptcy Code, 2016.</p> |
| 10. | Last date for receipt of expression of interest                                                                                      | 03 August 2026 (Monday)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 11. | Date of issue of provisional list of prospective resolution applicants                                                               | 13 August 2026 (Thursday)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                          |
| 12. | Last date for submission of objections to provisional list                                                                           | 18 August 2026 (Tuesday)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           |
| 13. | Date of issue of final list of prospective resolution applicants                                                                     | 28 August 2026 (Friday)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            |
| 14. | Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants     | 02 September 2026 (Wednesday)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      |
| 15. | Last date for submission of resolution plans                                                                                         | 03 October 2026 (Saturday)                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                         |
| 16. | Process email id to submit Expression of Interest                                                                                    | <a href="mailto:chanmectcpr@gmail.com">chanmectcpr@gmail.com</a>                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   |
| 17. | Details of the Corporate Debtor's registration status as MSME                                                                        | N.A.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                               |

The Corporate Insolvency Resolution Process has been extended up to 26.08.2026. Any further extension beyond the said date shall be subject to the approval of the Hon'ble National Company Law Tribunal!

**CA (PI) Ishant Jain**  
**Resolution Professional**  
**Chanmect Leasing and Finance Private Limited (in CIRP)**  
**IBBI Registration No. - IBBI/PA-001/JP-P-02/530/2021-2022/14038**  
**Authorisation for Assignment (AFA): Valid up to 31 December 2026**  
**Email: [chanmectcpr@gmail.com](mailto:chanmectcpr@gmail.com)**  
**Date: 19.07.2026**  
**Place: New Delhi**

|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                              |                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                                                              |
|--------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------|
|                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                           | <b>punjab national bank</b><br><i>...the name you can BANK upon!</i>                                                                                     | <b>BRANCH: MAIN BRANCH,</b><br><b>AMROHA</b>                                                                                                                                                                                                                                                                                                                                                                         | <b>POSSESSION NOTICE</b><br>[Under Rule 8(1) of Security Interest (Enforcement) Rules, 2002] |
| Whereas, The undersigned being the Authorised officer of the <b>PUNJAB NATIONAL BANK</b> , under Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (Act No. 54 of 2002) and in exercise of powers conferred under section 13(12) read with Rule-3 of the Security Interest (Enforcement) Rules, 2002 issued demand notice on the date mentioned against account and stated herein calling upon them to repay the amount within 60 days from the date of receipt of said notice.                                                                                                                                                                                                                                                                                                                           |                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                                                              |
| The borrower having failed to repay the amount, notice is hereby given to the borrower/ guarantor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him/her under section 13(4) of the said Act read with rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrower/guarantor in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the <b>PUNJAB NATIONAL BANK</b> , for the amounts and interest thereon. The borrowers attentions is invited to provisions of sub-section (8) of section 13 of the act, in respect of time available to redeem the secured asset, Details of properties where possession had been taken is as follows: |                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                                                              |
| Sr. No.                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                      | Name of the Borrower/ Guarantor/Mortgagor/ Branch Name                                                                                                   | Description of the Immovable Properties                                                                                                                                                                                                                                                                                                                                                                              | Outstanding Amount as per Demand Notice<br>Date of Possession                                |
| 1                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | M/s Arvind Traders, (Borrower) Sh. Arvind Kumar s/o Sh. Ram Singh (Proprietor & Mortgagor) & Sh. Naresh Kumar s/o Sh. Shiv Lal (Guarantor)               | Property Situated at Mohalla - Amroha Khas, Bahar Chungi, Amroha, (UP), Area 0.721 Hectare, (In the name of Sh. Arvind Kumar s/o Sh. Ram Singh), Registered in Bahi No. 01, Zild No. 1673, Pages 95-126, Serial No. 3101, Dated 19.04.2005. <b>Bounded by:</b> North By: Sarak Sarkari South By: Agriculture Land of Chetram East By: Agriculture Land of Tuleram & others West By: Agriculture Land of Satish Saini | Rs. 26,09,270.40/-<br>as on<br>04.05.2026 +<br>int. & other<br>charges                       |
| 2                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                            | M/s Kanchan Enterprises, (Borrower) Sh. Shishpal Singh s/o Sh. Kripal Singh (Proprietor) & Sh. Shivam Kumar s/o Sh. Suresh Singh (Guarantor & Mortgagor) | Property Situated at Mohalla - Shastri Nagar, Amroha Khas, Andar Chungi, Amroha, (UP), Area 107.50 sq. mtrs., (In the name of Sh. Shivam Kumar s/o Sh. Suresh Singh), Registered in Bahi No. 01, Zild No. 13368, Pages 15-26, Serial No. 10528, Dated 29.05.2023. <b>Bounded:</b> North By: Rasta Mushtarka 9 Meter Wide South By: Araji of Mohd. Arif East By: Araji of Mohd. Arif West By: Araji of Reena Yadav    | Rs. 10,00,358.70/-<br>as on<br>30.04.2026 +<br>int. & other<br>charges                       |
| Date 18.07.2026      Place - Amroha      Authorized Officer Punjab National Bank                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                             |                                                                                                                                                          |                                                                                                                                                                                                                                                                                                                                                                                                                      |                                                                                              |

2. You are hereby directed to pay the above sum within 15 days of the receipts of the notice, failing which the recovery shall be made in accordance with the Recovery of Debts Due to Banks and Financial Institutions Act, 1993 and Rules there under.

3. You are hereby ordered to declare on an affidavit the particulars of your assets on or before the next date of hearing.

4. You are hereby ordered to appear before the undersigned on **21.07.2026 at 10:30 a.m.** for further proceedings.

5. In addition to the sum aforesaid, you will also be liable to pay:

(a) Such interests as is payable for the period commencing immediately after this notice of the certificate / execution proceedings.

(b) All costs, charges and expenses incurred in respect of the service of this notice and warrants and other processes and all other proceedings taken for recovering the amount due.

Given under my hand and the seal of the Tribunal, on this date: **18.05.2026**

Sd/-

**DEBTS RECOVERY TRIBUNAL DELHI(DRT 2)**

**पंजाब नैशनल बैंक** ..... भरोसे का प्रतीक!

**punjab national bank** ... the name you can BANK upon!

Circle Office : Raj Tower, Shivaji Nagar  
Delhi Road, Saharanpur-247001 (UP)

# E-AUCTION SALE NOTICE

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002. Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical/ symbolic possession of which has been taken by the Authorised Officer of the Bank/ Secured Creditor, will be sold on "As is where is", "As is what is", and "Whatever there is" on the date as mentioned in the table herein below, for recovery of its dues due to the Bank/ Secured Creditor from the respective borrower (s) and guarantor (s). The reserve price and the earnest money deposit will be as mentioned in the table below against the respective properties.

## SCHEDULE OF THE SECURED ASSETS

| S. No. | Name of Branch<br>Name of the Account<br>Name & Addresses of the Borrower/Guarantor                                                                                                                                                                                                                                                 | Description of the Immovable Properties<br>Mortgaged/ Owner's Name<br>(Mortgagors of Property (ies))                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                   | Dt of Demand Notice u/s 13(2) of SARFAESI ACT, 2002   | Reserve Price               | DATE & TIME OF AUCTION                        | Details of The Encumbrances Known To The Secured Creditors |
|--------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|----------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------|-----------------------------|-----------------------------------------------|------------------------------------------------------------|
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Outstanding Amount as on 13(2) Notice                 | EMD                         |                                               |                                                            |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Possession Date of u/s 13(4) of SARFAESI ACT, 2002    | Last Date of Deposit of EMD |                                               |                                                            |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Nature of Possession Symbolic/ Physical/ Constructive | Bid Increase Amount         |                                               |                                                            |
| 1.     | <b>PNB : ARMB, Saharanpur</b><br>Shri Vijay Saini s/o Late Shri Telooram Saini & Smt Saroj Bala w/o Shri Telooram (Both) Add 1: H. No. 3/810, Near Ganesh Soap, MGM Road, Saharanpur-247001 (U.P.) & Add 2: Siddharth Enclave, The Garden City, Saharanpur-247001 (U.P.)                                                            | One Residential House measuring area 80 Sq Yards or 66.89 Sq Meters having dimension in East 60 Ft, West 60 Ft, North 12 Ft & South 12 Ft related to Khasra No. 3/8, 3/9, 3/10 situated at wake gram Taharpur, Paragana, Tehsil & Distt. Saharanpur darabadi Siddharth Enclave The Garden City, Saharanpur owned by Smt Saroj Bala w/o Late Shri Telooram Ram vide sale deed dated 21.05.2022 registered at Bahi No. 1, Jild No. 8818, Pages 175-196 at Sr. No. 4412 registered in the office of Sub- Registrar-II, Saharanpur. Bounded as per sale deed- East: Plot of other person; West: Remaining part of plot, North: Rasta 25 feet wide; South: Remaining part of plot                                                                                                           | 22-09-2025                                            | Rs. 15,93,000/-             | 04-08-2026<br>from<br>11:00 AM to<br>04:00 PM | Not Known                                                  |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Rs. 23,07,799.99 /-                                   | Rs. 1,59,300/-              |                                               |                                                            |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 18-12-2025                                            | 04-08-2026                  |                                               |                                                            |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Symbolic                                              | Rs. 20,000/-                |                                               |                                                            |
| 2.     | <b>PNB : ARMB, Saharanpur</b><br>Shri Anoop Singh s/o Shri Radhey Lal R/o Add 1: 2/1459, Kamal Colony, Ward No. 2, Saharanpur-247001 (U.P.) & Add 2: MCLR No. 2C/843, Plot No. 4, Khasra No. 578, Pathanpura ZA, Surya Vihar Colony, Near Dera Ithipura Kabristan ke Barabar wali Gali, Jain College Road, Saharanpur-247001 (U.P.) | All that part and parcel of Residential House bearing MPL No. 2C/843 constructed on western part of Plot No. 4, Khasra No. 578 having dimensions in East 30 Feet, West 30 Feet, North 30 Feet & South 30 Feet measuring area 100 Sq Yards situated at Pathanpura ZA darabadi Surya Vihar Colony near Dera Ithipura, P T & Distt. Saharanpur originally owned by Smt Santosh Kumari w/o Shri Radhey Lal inherited to Shri Anoop Singh after the death of original purchaser registered at Bahi No. 1, Zild No. 3081, Pages 235 at Sr No. 15127 AD Book No.1, Zild No. 3607, Pages 17 to 30 on dated 06/12/1990 in the office of Sub-Registrar, Saharanpur. Boundaries as per Sale Deed – East: Plot of Beer Singh; West: Common Road 20 feet wide, North: Plot No. 5; South: Plot No. 3 | 20-01-2026                                            | Rs. 38,88,000/-             | 04-08-2026<br>from<br>11:00 AM to<br>04:00 PM | Not Known                                                  |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Rs. 25,74,024.21/-                                    | Rs. 3,88,800/-              |                                               |                                                            |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | 24-04-2026                                            | 04-08-2026                  |                                               |                                                            |
|        |                                                                                                                                                                                                                                                                                                                                     |                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                                        | Symbolic                                              | Rs. 40,000/-                |                                               |                                                            |

**TERMS AND CONDITIONS :** The sale shall be subject to the Terms & Conditions prescribed in the Security Interest (Enforcement) Rules 2002 and to the following further conditions: 1. The properties are being sold on **"AS IS WHERE IS BASIS"** and **"AS IS WHAT IS BASIS"** and **"WHATEVER THERE IS BASIS"** 2. The particulars of Secured Assets specified in the Schedule hereinabove have been stated to the best of the information of the Authorised Officer, but the Authorised Officer shall not be answerable for any error, misstatement or omission in this proclamation. 3. The Sale will be done by the undersigned through e-auction platform provided at the Website <https://ibaanknet.com> on **04-08-2026 at 11.00 AM to 04.00 PM** . 4. For detailed term and conditions of the sale, please refer <https://ibaanknet.com> . **For any query the Interested bidder May Contact Nodal Officer Mrs. Rakhi Bahuguna, Authorised Officer of ARMB, Raj Towers, Shivaji Nagar, Delhi Road, Saharanpur, Mob. 8130692377** The Authorised Officer reserves the right to reject or accept all or any bids without assigning any reason. The Authorised Officer further reserve the right to postpone/cancel/adjourn/discontinue the process of E-Auction at any stage without assigning any reason & his decision in this regards shall be final. The Authorised Officer may vary the terms of E-Auction at any time without assigning any reason. In case the contents of English Version & Hindi Version differs, the English version shall prevail.

ALL CONCERNED TO NOTE THAT THIS PUBLICATION IS ALSO A STATUTORY 15 DAYS SALE NOTICE UNDER RULE 8 (6) OF THE SARFAESI ACT, 2002 TO THE BORROWERS /MORTGAGORS/GUARANTORS.

For Alpex Solar Limited  
Sd/-  
**Sakshi Tomar**  
Company Secretary & Compliance Officer  
Membership No. A48936

Date: July 18, 2026  
Place: New Delhi